

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1172  
ANSWERED ON:13.07.2009  
JOB OPPORTUNITIES FOR HANDICAPPED CHILDREN  
Singh Dr. Raghuvansh Prasad

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of handicapped children in the country, State-wise; and
- (b) the measures taken by the Government to create more job opportunities to them?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) According to Census 2001 data, there are an estimated 77 lakh children with disabilities. The State wise data is at Annex.

(b) Section 33 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1955, provides for 3% reservation in government employment, including 1% each for disabled persons suffering from (i) blindness or low vision;(ii) hearing impairment and (iii) loco motor disability or cerebral palsy in the posts identified for each disability.

In 2007, the Central Government identified about 5000 types of Government posts as suitable for various categories of disabilities, as against about 3300 posts identified earlier.

To encourage more employment of persons with disabilities in the private sector,a new Scheme of Incentives to the Private Sector for Employment of Physically Challenged Persons has been launched w.e.f. 01.04 2008. Under this Scheme, the Government of India provides the employer's contribution for Employees Provident Fund (EPF) and Employees State Insurance (ESI) for 3 years, for physically challenged employees employed in the private sector on or after 01.04.2008, with a monthly salary upto Rs. 25,000.